

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**REVIEW PETITION NO. 03 OF 2019**  
**IN APPEAL NO. 209 OF 2015**

**Dated: 2<sup>nd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Limited & Ors. .... Appellant(s)**  
**Versus**  
**Renew Wind Energy (Rajkot) Private Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Shri Venkatesh  
Ms. Nishtha Kumar  
Mr. Somesh Srivastava  
Mr. Vikas Maini  
Mr. Suhael Buttan  
Mr. Krishnesh Bapat for R 1 & R 2

Ms. Suparna Srivastava  
Ms. Ranjna Dua for GERC

Mr. Vishal Gupta  
Mr. Divyanshu Gupta for R-4

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **13.09.2019**.

**(S.D. Dubey)**  
**Technical Member**

vt/mkj

**(Justice Manjula Chellur)**  
**Chairperson**